Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 51 of 2011 &
IA No. 113 of 2011

Dated: 21st July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Rithwik Energy Generation Pvt. Limited. …. Appellant (s)
Versus
Karnatka Power Transmission
Corporation Limited & Anr. ….. Respondent (s)

Counsel for the Appellant)s) Mr. Ajit Bhasme
Mr. Pankaj Mishra

Counsel for the Respondent (s) : Mr. Venkat Subramanian T.R

ORDER

Learned Sr. Counsel is filing the affidavit during the course of the day on behalf of the appellant.

Post the matter for further hearing on 26.07.2011.

(Jusice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

PK